

**GOVERNMENT OF INDIA**  
**MINISTRY OF YOUTH AFFAIRS & SPORTS**  
**(DEPARTMENT OF YOUTH AFFAIRS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4811**

**TO BE ANSWERED ON 15.12.2016**

**Nehru Yuva Kendra Sangathan**

**4811. SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the criteria for setting up of Nehru Yuva Kendras/ Nehru Yuva Kendra Sangathan in the country;**
- (b) whether there is a provision for any Committee for the purpose and if so, the details thereof;**
- (c) whether there is a provision for nomination of Members to such Committee and if so, the details thereof;**
- (d) the details of Composition/ Members of the Committee along with their tenure and responsibilities assigned to them; and**
- (e) the details of presently nominated Members and their tenures in the Committee?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR**  
**YOUTH AFFAIRS & SPORTS**  
**(SHRI VIJAY GOEL)**

**(a) Nehru Yuva Kendras (NYKs) are set up at District level, with the primary objective of developing the personality and leadership qualities of the youth and to involve them in nation-building activities. The Scheme of setting up of Nehru Yuva Kendras was introduced in 1972. In the year 1987, an autonomous body called Nehru Yuva Kendra Sangathan was established for effective implementation of the Scheme and all the NYKs were placed under this autonomous body. NYKs have been set up in various Districts in a phased manner. At present, 623 NYKs are functioning all over the country and there is no proposal for setting up of any new Kendras.**

**(b) to (e) There is no provision at present.**

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